

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5288
ANSWERED ON:29.04.2013
WIDOWS OF EX SERVICEMEN
Jindal Shri Naveen

Will the Minister of DEFENCE be pleased to state:

- (a) the details of widows of ex-servicemen, State-wise and rank-wise;
- (b) whether the Government advances any monthly assistance and / or one-time specific purpose grants to these war-widows or their dependent children;
- (c) if so, the details of the monthly assistance as well as grants and the total number of widows / dependent children who receive these pensions on monthly basis or have received these grants, ranks-wise;
- (d) whether the Government regularly revises the monthly assistance provided to these widows; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

- (a) The details of widows of ex-servicemen, State-wise and rank-wise are at Annexure-I.
- (b) & (c): Yes, Madam. Kendriya Sainik Board Secretariat provides monthly assistance and one time grant under different welfare schemes to the war widows and their dependent children. The details of monthly/ one-time assistance and rank-wise number of widows / dependent who received this assistance are at Annexure-II & II-A, respectively. States/UTs also have similar schemes to provide assistance to war widows and their dependents.
- (d) Yes, Madam. Need based revision is undertaken by the Government.
- (e) The last revision was made on 19.10.2011. The details are at Annexure-III.